

आयकर अपील[य अधकरण, अहमदाबाद ँयायपीठ
IN THE INCOME TAX APPELLATE TRIBUNAL,
" A " BENCH, AHMEDABAD
(CONDUCTED THROUGH VIRTUAL COURT AT AHMEDABAD)
BEFORE, JUSTICE SHRI P.P. BHATT, PRESIDENT
And
SHRI WASEEM AHMED, ACCOUNTANT MEMBER

Sl. No(s)	ITA No(s)	Asset. Year(s)	Appeal(s) by	
			Appellant	Respondent
1.	413/Ahd/2016	2010-11	DCIT Circle-1(3), Ahmedabad-380015	Edelweiss Financial Advisors Ltd. [Formerly Known Anagram Capital Ltd.] Anagram HouseøNear H. L. Commerce College, Stadium Road, Navrangpura, Ahmedabad-380009 PAN No. AABCA2916K
2.	445/Ahd/2016	2011-12	DCIT Circle-1(3), Ahmedabad-380015	Edelweiss Financial Advosors Ltd. [Formerly Known Anagram Capital Ltd] Anagram HouseøNear H. L. Commerce College, Stadium Road, Navrangpura, Ahmedabad-380009 PAN No. AABCA2916K
3.	268/Ahd/2016	2010-11	Edelweiss Broking Ltd. (On behalf of amalgamating company: Edelweiss Financial Advisors Ltd.) 801-804, 8 th Floor, Abhishree Avenue, Opp. Hanumanji Temple, Nehrunagar, Ambawadi, Ahmedabad-380015 PAN No. AABCE9421H PAN No. AABCA2916K	Jt. CIT, Range-3 Ahmedabd-380015
4.	318/Ahd/2016	2011-12	Edelweiss Broking Ltd. (On behalf of amalgamating company: Edelweiss Financial Advisors	Jt. CIT, Range-3 Ahmedabd-380015

			Ltd.) 801-804, 8 th Floor, Abhishree Avenue, Opp. Hanumanji Temple, Nehrunagar, Ambawadi, Ahmedabad-380015 PAN No. AABCE9421H PAN No. AABCA2916K	
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CORRIGENDUM

PER WASEEM AHMED, ACCOUNTANT MEMBER:

The assessee has filed an application dated 07/12/2020 pointing out typographical errors, apparent from the record, crept in pages 1 and 54 of the order dated 03/12/2020 mentioning the correct name, PAN number, Assessment Year at respective places.

2. It is pleaded in the application that in page no 1 bearing ITA No.413/Ahd/2016 and 445/Ahd/2016 (Department appeals) name as mentioned in the ITAT order is as Edelweiss Financial Advisors Ltd. [Formerly Known Anagram Stock Broking Ltd], instead of the correct position as mentioned in the first page of the assessment order. Thus, the error crept in the page no.1 stands rectified and may be read as **Edelweiss Financial Advisors Ltd. [Formerly Known Anagram Capital Ltd]**.

2.1 Secondly, in the appeals of the Department bearing Nos.413 & 445/Ahd/2016, Pan Card No. has been wrongly mentioned as "AABCA9956F" instead of "AABCA2916K". Thus, the error crept in the page no.1 stands rectified and may be read as **"AABCA2916K"**.

2.2 Thirdly, at page no.1 of the order in Revenue's appeal bearing ITA no.445/Ahd/2016, Assessment Year has been wrongly mentioned as A.Y. 2012-13 instead of A.Y. 2011-12. Similar mistake is also made in the head line at page no.57 of the order which is mentioned as "Coming to ITA No. 445/Ahd/2016 (A.Y. 2012-13) Revenue's Appeal" wherein the Assessment Year is wrongly mentioned as A.Y. 2012-13 instead of A.Y. 2011-12. Thus, the error crept in the page no.1 and head line at page no.57 stands rectified and may be read as **Assessment Year 2011-12.**

3. Therefore, this corrigendum is being issue to remove the above mistakes and it is hereby rectified as such.

Order pronounced in the Court on 24/02/2021 at Ahmedabad.

Sd/-
(JUSTICE P.P. BHATT)
PRESIDENT

Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER

(True Copy)

Ahmedabad; Dated 24/02/2021
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